

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:744
ANSWERED ON:27.02.2015
FORGING BILLS
Kumar Shri Ashwini

Will the Minister of FINANCE be pleased to state:

- (a) whether the statutory auditors have recently invited the officials across Central Ministries in India and abroad for forging bills worth crores of rupees;
- (b) if so, the details thereof; and
- (c) the punitive steps/action taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR FINANCE (SHRI JAYANT SINHA)

(a),(b) & (c) As per information made available by Office of the Comptroller & Auditor General of India(CAG),CAG's Compliance Audit Observations(Civil) Report No.25 of 2014 was placed in the Parliament on 28th November, 2014. The report has been selected by Public Accounts Committee for detailed examination.